

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**C.P. No. 62/85/2021
In
O.A. No. 62/283/2020**

This the 16th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohd Iqbal Ganie (Aged 30 years), S/o Fatah Mohd Ganie R/o Niloora Chowdribagh Tehsil Litter District Pulwama-192305.

.....Applicant

(Advocate:- Mr. Aamir Latoo)

Versus

1. Mr. Atul Goel, Deputy Inspector General of Police SKR Anantnag-192122.
2. Mr. Ashish Kumar Mishra, Senior Superintendent of Police (SSP), Pulwama-192301.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that he wants to withdraw this Contempt Petition.

2. In any case, we have gone through the contents of the Contempt Petition, no case for contempt is made out against the respondents. Accordingly, the Contempt Petition is closed and notices issued stand discharged.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**